

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

208. IA/4532/2023 C.P. (IB)/973(MB)2021

**IN THE MATTER OF**

Sougat Samiran Ghosh

... Petitioner

Vs

Debtone Corporate Advisory Pvt Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 18.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. ANU JAGMOHAN SINGH,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

---

**ORDER**

**IA 4532 of 2023**- None for the parties. In view of the non-appearances for the Counsels, adjourned to **10.05.2024**.

Sd/-  
ANU JAGMOHAN SINGH  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/